

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION No-2233
ANSWERED ON 21/12/2023

GUIDELINES ON RECOGNIZED SPORTS

2233# SHRI AJAY PRATAP SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether there are clear guidelines in respect of sports recognized by Government;
- (b) if so, the details thereof; and
- (c) whether it is available in public domain, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) to (c) The Government recognizes National Sports Federations(NSFs) at the national level for promotion and development of sports. The Government has laid down criteria for grant of recognition of NSFs in the National Sports Development Code of India, 2011(Sports Code). The Sports Code is operational from 31.01.2011, to ensure transparency and accountability in the functioning of NSFs for healthy development of sports. As per the Sports Code, NSFs are required to follow democratic and healthy management practices which require them to ensure greater accountability and transparency at all levels; adopt impartial and transparent selection procedures; adhere to age and tenure restrictions of office bearers; adopt and follow the basic universal principles of good governance in sports; adopt proper accounting procedures at all levels; prevent age fraud & sexual harassment of women; comply with the provisions of Right to Information Act; and hold elections as per model election guidelines issued by the Government. The Sports Code is available on the website of the Ministry of Youth Affairs & Sports, i.e. <https://yas.nic.in>.
